



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**O.A. No.61/326/2019  
M.A. No.61/2080/2019**

**Date of decision: 25.2.2020**

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).  
HON'BLE MS. NAINI JAYASEELAN, MEMBER (A).**

...

MES No.509439 Mohinder Pal Singh, aged 52 years, MCM Fitter Pipe son of Sh. Sham Lal, R/o Village Garhi, PO Domana, Tehsil & Distt. Jammu-181206.

**...APPLICANT**

**BY: SH. SHAILENDRA SHARMA, COUNSEL FOR THE APPLICANT.**

**VERSUS**

1. Union of India through Secretary, Ministry of Defence, South Block, New Delhi-110001.
2. The Engineer-in-Chief, Army HQ, Kashmir House, Rajaji Marg, New Delhi-110001.
3. The Chief Engineer, Northern Command, Udhampur-J&K-182121.
4. The Commander Works Engineer, HQ 135, C/o 56 APO, PIN-914135.
5. The Garrison Engineer (North) Akhnoor, Distt. Jammu-181201.

**...RESPONDENTS**

**BY: SH. SANJAY GOYAL, COUNSEL FOR THE RESPONDENTS.**

**ORDER (Oral)****SANJEEV KAUSHIK, MEMBER (J):-**

1. Heard.
2. Learned counsel for the applicant submitted that though applicant has been transferred only 50 km away from present place of posting but he has been transferred to a different unit, which is against the transfer policy, as such same is not tenable.
3. Since applicant has raised certain pleas, which are un-rebutted by the respondents, therefore, we deem it appropriate that at the first instance let respondents consider his representation. Accordingly, the applicant is directed to file a representation within ten days, which will be decided by the respondents within one month thereafter by passing a reasoned and speaking order. Till the representation is decided, the applicant be allowed to remain at present place of posting. O.A. along with M.A. stands disposed of in the above terms.

**(NAINI JAYASEELAN)  
MEMBER (A)**

**(SANJEEV KAUSHIK)  
MEMBER (J)**

Date: 25.2.2020.  
Place: Chandigarh.

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